



**संचार विभाग,** केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001 **Department of Communication**, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

September 08, 2023

## Extension of validity of Directions under Section 35A read with section 56 of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies) -National Mercantile Co-operative Bank Ltd., Lucknow (U.P.)

The Reserve Bank of India, vide Directive LKO.DOS.SED.No.S875/10-03-759/2022-2023 dated March 09, 2023 issued under section 35A read with section 56 of the Banking Regulation Act, 1949 (AACS), had placed the National Mercantile Cooperative Bank Ltd., Lucknow (U.P.) under Directions from the close of business on March 10, 2023. The validity of the Directions was up to September 10, 2023.

2. It is hereby notified for the information of the public that, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35 A read with Section 56 of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies), hereby directs that the aforesaid Directions shall continue to apply on to the bank from close of business on September 10, 2023 to close of business on December 10, 2023 as per the Directive DOR.MON/D-71/12.28.015/2023-24 dated September 07, 2023, subject to review.

3. All other terms and conditions of the Directions under reference shall remain unchanged. A copy of the Directive dated September 07, 2023 notifying the above extension is displayed at the bank's premises for the perusal of members and public.

4. The issue of the above Directions by the Reserve Bank of India should not per se be construed as cancellation of banking license by RBI. The Reserve Bank may consider modifications of these Directions depending upon circumstances.

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(Yogesh Dayal) Chief General Manager